

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 12/16 in CP 1/16	-	For Orders	241	Standard Chartered Pvt. Equity Matritius II Ltd. & Ors. Vs Firepro Systems Pvt. Ltd. & Ors.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. SNEHA. MADINUR
ECONVERSE LAW LLP
8861324242

Respondent No. 2

Sneha Madinur

2. Perikal. K. Arjun

Adv. for Petitioner

Perikal K Arjun

Orders on interim prayer No.1 in the main CP restraining the Respondent No.2 from proceeding with the Call Option notice till the disposal of this petition is pronounced vide separate orders.

I.A. No.12/16 filed by the respondents with regard to the maintainability of the main petition will be taken up for hearing on 03.08.2017.

List the case on 03.08.2017 for hearing of IA No.12/16.

MEMBER (J)

MEMBER (T)